



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA



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RBI/2022-2023/59

DOR.AML.REC.38/14.06.001/2022-23

May 30, 2022

The Chairpersons/ CEOs of all the Regulated Entities

Madam/Dear Sir,

**Implementation of Section 51A of UAPA, 1967: Updates to UNSC's 1267/ 1989 ISIL (Da'esh) & Al-Qaida Sanctions List: Amendment in 6 entries (individuals)**

Please refer to Section 51 of our [Master Direction on Know Your Customer dated February 25, 2016 as amended on May 10, 2021](#), in terms of which "Regulated Entities (REs) shall ensure that in terms of Section 51A of the Unlawful Activities (Prevention) (UAPA) Act, 1967, they do not have any account in the name of individuals/entities appearing in the lists of individuals and entities, suspected of having terrorist links, which are approved by and periodically circulated by the United Nations Security Council (UNSC)."

2. In this connection, Ministry of External Affairs (MEA) has informed about UNSC press releases [SC/14913](#) and [SC/14914](#), both dated 27 May 2022, regarding amendments specified with underline and strikethrough in 6 entries (individuals) {2 entries vide UNSC Press Release SC/14913 + 4 entries vide UNSC Press Release SC/14914}.

3. With reference to SC/14913, the United Nations Security Council (UNSC) Committee pursuant to Resolutions 1267 (1999), 1989 (2011) and 2253 (2015) concerning ISIL (Da'esh), Al-Qaida & associated individuals, groups, undertakings and entities has **enacted the amendments specified with underline and strikethrough in the entries below** on its ISIL (Da'esh) and Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2610 (2021), and adopted under Chapter VII of the Charter of the United Nations.

**[QDi.420 Name: 1: HAJJI TAHA 2: 'ABD ~~AL-NASIR~~ IBRAHIM 3: na ABDALLAH BAKR 4: na AL KHUWAYT Name (original script): طه إبراهيم عبد الله بكر ال خويبت Title: na Designation: na DOB: Between 1965 and 1969 POB: Tall 'Afar, Iraq Good quality a.k.a.: a) Hajji Abdelnasser b) Hajji Abd al-Nasr c) Hajji 'Abd Al-Nasir (formerly listed**

विनियमन विभाग, केंद्रीय कार्यालय, केंद्रीय कार्यालय भवन, 12वीं/ 13वीं मंजिल, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई- 400001

टेलीफोन/ Tel No: 22661602, 22601000 फैक्स/ Fax No: 022-2270 5691

Department of Regulation, Central Office, Central Office Building, 12<sup>th</sup>/ 13<sup>th</sup> Floor, Shahid Bhagat Singh Marg, Fort, Mumbai - 400001

हिंदी आसान है, इसका प्रयोग बढ़ाइए

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as) Low quality a.k.a.: a) Taha al-Khuwayt b) Mullah Taha c) Mullah Khuwayt Nationality: Iraq Passport no: na National identification no: na Address: Syrian Arab Republic Prison in Iraq Listed on: 19 Nov. 2018 (amended on 27 May 2022) Other information: Former ISIL governor of al-Jazira Province, military leader in the Syrian Arab Republic as well as member and chair of the ISIL Delegated Committee, which exercises administrative control of ISIL's affairs. In custody of Iraq since 2019. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice. INTERPOL-UN Security Council Special Notice web link: [www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals](http://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals)

**QDi.426 Name:** 1: Amir 2: Muhammad Sa'id 3: Abdal-Rahman 4: al-Mawla al-Salbi **Name (original script):** السليبي المولى أمير محمد سعيد عبد الرحمن **Title:** na **Designation:** na **DOB:** a) 5 Oct. 1976 b) 1 Oct. 1976 c) 6 Jan. 1976 **POB:** a) Tall' Afar, Iraq b) Mosul, Iraq **Good quality a.k.a.:** a) Abu Ibrahim al-Hashimi al-Qurashi b) Hajji Abdallah c) Abu 'Umar al-Turkmani d) Abdullah Qardash e) Abu 'Abdullah Qardash f) al-Hajj Abdullah Qardash g) Hajji Abdullah Al-Afari h) 'Abdul Amir Muhammad Sa'id Salbi i) Muhammad Sa'id 'Abd-al-Rahman al-Mawla j) Amir Muhammad Sa'id 'Abd-al-Rahman Muhammad al-Mula k) Amir Muhammad Sa'id Abdal-Rahman al-Mawla (previously listed as) Low quality a.k.a.: a) Al-Ustadh b) Ustadh Ahmad **Nationality:** Iraq **Passport no:** na **National identification no:** ~~na~~ 00278640, issued on 2 May 2012 **Address:** ~~na~~ a) House 110, Street 704, District 704, Tall 'Afar, Iraq (previous address) b) near Shahid Mazen Mosque and al-Khansa Hospital, Mosul, Iraq (previous address) c) Idlib, Syrian Arab Republic Listed on: 21 May 2020 (amended on 27 May 2022) Other information: Leader of Islamic State in Iraq and the Levant, listed as Al-Qaida in Iraq (QDe.115). Mother's name: Samira Shareef (سميرة شريف) or Sahra Sharif Abd al-Qader (سهره شريف عبد القادر). Height 170 cm, right leg amputated. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice. Arrest warrant issued by Iraq 2018. Reportedly deceased as of 3 February 2022. INTERPOL-UN Security Council Special Notice web link: [www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals](http://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals)

4. With reference to SC/14914, the United Nations Security Council (UNSC) Committee pursuant to Resolutions 1267 (1999), 1989 (2011) and 2253 (2015) concerning ISIL (Da'esh), Al-Qaida & associated individuals, groups, undertakings and entities has **enacted the amendments specified with underline and strikethrough in the entries below** on its ISIL (Da'esh) and Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2368 (2017), and adopted under Chapter VII of the Charter of the United Nations.

**[QDi.187 Name:** 1: ARIS 2: SUMARSONO 3: na 4: na  
**Title:** na **Designation:** na **DOB:** 19 April 1963 **POB:** Gebang village, Masaran, Sragen, Central Java, Indonesia **Good quality a.k.a.:** a) Zulkarnan b) Zulkarnain c) Zulkarnin d) Arif Sunarso e) Zulkarnaen f) Aris Sunarso g) Ustad Daud Zulkarnaen **Low quality a.k.a.:** a) Murshid b) Daud c) Pak Ud d) Mbah Zul e) Zainal Arifin f) Zul g) Abdullah Abdurrahman h) Abdul i) Abdurrahman **Nationality:** Indonesia **Passport no:** na **National identification no:** na **Address:** na a) Desa Gebang, Kecamatan Masaran, Kabupaten Sragen, Jawa Tengah, Indonesia b) Desa Taman Fajar, Kecamatan Probolinggo, Kabupaten Lampung Timur, Lampung, Indonesia **Listed on:** 16 May 2005 (amended on 17 Apr. 2019, **27 May 2022**) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010. Review pursuant to Security Council resolution 2253 (2015) was concluded on 7 June 2018. Review pursuant to Security Council resolution 2368 (2017) was concluded on 15 November 2021. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

**QDi.304 Name:** 1: MOCHAMMAD 2: ACHWAN 3: na 4: na  
**Title:** na **Designation:** na **DOB:** a) 4 May 1948 b) 4 May 1946 **POB:** Tulungagung, Indonesia **Good quality a.k.a.:** a) Muhammad Achwan b) Muhammad Akhwan c) Mochtar Achwan d) Mochtar Akhwan e) Mochtar Akwan **Low quality a.k.a.:** na **Nationality:** Indonesia **Passport no:** na **National identification no:** a) Indonesia National Identity Card 3573010405480001 (~~under name Mochammad Achwan~~) b) Indonesia National Identity Card 353010405480001 **Address:** Jalan Ir. H. Juanda 8/10, RT/RW 002/001, Jodipan, Blimbing, Malang, 65127, Indonesia **Listed on:** 12 Mar. 2012 (amended on 27 May 2022) **Other information:** Acting emir of Jemmah Anshorut Tauhid (JAT) (QDe.133). Associated with Abu Bakar Ba'asyir (QDi.217), Abdul Rahim Ba'aysir (QDi.293) and Jemaah Islamiyah (QDe.092). Review pursuant to Security Council resolution 2368 (2017) was concluded on 15 November 2021. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

**QDi.386 Name:** 1: MOUNIR 2: BEN DHAOU 3: BEN BRAHIM 4: BEN HELAL  
**Title:** na **Designation:** na **DOB:** 10 May 1983 **POB:** Ben Guerdane, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Mounir Helel b) Mounir Hilel c) Abu Rahmah d) Abu Maryam al-Tunisi **Nationality:** Tunisia **Passport no:** na **National identification no:** na 08619445 **Address:** na Amria Ben Guerdane, Medenine, Tunisia **Listed on:** 29 Feb. 2016 (amended on 27 May 2022) **Other information:** Foreign terrorist fighter facilitator experienced in establishing and securing travel routes. Deeply involved in providing material support to the Organization of Al-Qaida in the Islamic Maghreb (QDe.014) in North

Africa. Assisted foreign terrorist fighters' travel throughout North Africa and to Syrian Arab Republic to join Islamic State in Iraq and the Levant, listed as Al-Qaida in Iraq (QDe.115). Profession: farm worker. Mother's name: Mbarka Helali. Review pursuant to Security Council resolution 2368 (2017) was concluded on 15 November 2021. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

**QDi.395** **Name:** 1: MUHAMMAD 2: SHOLEH 3: IBRAHIM 4: na  
**Title:** Ustad **Designation:** na **DOB:** 1958 (Sep.) **POB:** Demak, Indonesia **Good quality**  
**a.k.a.:** a) Mohammad Sholeh Ibrahim b) Muhammad Sholeh Ibrohim c) Muhammad Soleh Ibrahim d) Sholeh Ibrahim e) Muh Sholeh Ibrahim **Low quality**  
**a.k.a.:** na **Nationality:** Indonesia **Passport no:** na **National identification no:** na a) Indonesia National Identity Card 3311092409580002 b) Indonesia National Identity Card 3311092409580003 **Address:** na a) Masjid Baitul Amin, Waringinrejo RT 01 RW 02, Grogol, Cemani, Sukoharjo, Jawa Tengah 57572, Indonesia b) Desa Cemani, Waringinrejo RT 001/021, Kecamatan Grogol, Kabupaten Sukoharjo, Jawa Tengah, Indonesia **Listed on:** 20 Apr. 2016 (amended on 27 Dec. 2021) **Other information:** Has served as the acting emir of Jemmah Anshorut Tauhid (JAT) (QDe.133) since 2014 and has supported Islamic State in Iraq and the Levant (ISIL), listed as Al-Qaida in Iraq (QDe.115). Profession: Lecturer/Private Teacher. Review pursuant to Security Council resolution 2368 (2017) was concluded on 15 November 2021. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.]

The UNSC press releases concerning amendments to the list is available at URL: <https://www.un.org/securitycouncil/sanctions/1267/press-releases>

5. Updated lists of individuals and entities linked to ISIL (Da'esh), Al-Qaida and Taliban are available at:

[www.un.org/securitycouncil/sanctions/1267/aq\\_sanctions\\_list](http://www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list)

<https://www.un.org/securitycouncil/sanctions/1988/materials>

6. The details of the sanction measures and exemptions are available at the following URL: [https://www.un.org/securitycouncil/sanctions/1267#further\\_information](https://www.un.org/securitycouncil/sanctions/1267#further_information)

7. As per the instructions from the Ministry of Home Affairs (MHA), any request for delisting received by any Regulated Entity (RE) is to be forwarded electronically to Joint Secretary (CTCR), MHA for consideration. Individuals, groups, undertakings or entities seeking to be removed from the Security Council's ISIL (Da'esh) and Al-Qaida Sanctions List can submit their

request for delisting to an independent and impartial Ombudsperson who has been appointed by the United Nations Secretary-General. More details are available at the following URL: <https://www.un.org/securitycouncil/ombudsperson/application>

8. In view of the above, REs are advised to take note of the aforementioned UNSC communications and ensure meticulous compliance

Yours faithfully,

(Santosh Kumar Panigrahy)  
Chief General Manager